

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016
NAME OF THE PETITIONER(S) : John Mathews & 3 others
NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited
UNDER SECTION : 111A & 237(b)

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1. ANANT MERATHIA

Counsel for Petitioners

Anantha

ORDER

Shri Anant Merathia, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner sought further time for submitting arguments in CA 69/2011. Time extended at request. Put up on **09.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)